# FORM OF APPLICATION

## APPLICATION FOR THE SCHEME COVID-19 RELIEF TO MARGINALIZED/UNORGANIZED SECTOR

То,					
The Director of Social Welfare through con	PHOTO OF				
The Secretary, Village Panchayat		_	APPLICANT		
Or Chief Officer, Municipality					
or Commissioner of CCP, Panaji					
Sir,					
I Shri/Smt/Kumari hereby apply for the Ex-gratia one time fi 'COVID-19 relief to Marginalized/Unorgan	nancial a	ssistance und			
I Submit my particulars as under: 1) Residential Address:					
H.NoWard TalukaCons					
2) Date of Birth/Age:					
3) Gender :Male/Female/Transgender					
4) Whether Belongs to SC/ST/OBC/Minority/Ge	eneral/Per	sons with Disal	bilities:		
5) Aadhar card No					
6) EPIC No:					
7) Contact No:					
8) Details of Family Members:					
Sr.No Name	Age	Relation	Occupation		
1.					
2.					
3.					
4.					
5.					

9) Details of activities engaged (Refer Schedule-A, Schedule-B, Schedule-C and Schedule-D) (Sr. No. ---- of Schedule-----) i.e.

10) Period for which engaged in the above activity: ------ (proof to be enclosed) Incase proof/evidence is not available then applicant shall furnish affidavit duly notarized.

11) Additional details of the applicants covered under the activities listed in schedule B,C, and D.

I hereby declare that

- I. I have not availed the benefit of such scheme sponsored by Government or any other agency in past.
- II. The contents mentioned in the application are correct to the best of my knowledge and belief and nothing has been concealed therein.
- III. I undertake to return the financial assistance, if my declaration is proved to be wrong and liable for all Civil/Criminal action in case of any wrong declaration.

Signature or thumb Impression of the Applicant

Documents to be attached (Attested copies)

- 1. Birth certificate/proof of Birth
- 2. Copy of the Aadhar Card
- 3. Copy of the EPIC (voting card)
- 4. Copy of Bank Passbook
- 5. Applicant who belongs to **Schedule-A**:
  - a. Copy of License or Registration or valid Permit issued by competent authority OR
  - b. A Certificate from a registered association of the trade, as per format given in *Annexure II*
  - c. A verification report from Panchayat Secretary/ Officer designated by the Municipal Council/ Corporation of City of Panaji, ascertaining the engagement of applicant in the relevant trade (Annexure I).
- 6.Applicant who belongs to **Schedule-B**:
  - a. Copy of Badge
  - b. Copy of License
  - c. Registration or valid Permit issued by competent authority.
  - d. A verification report from Panchayat Secretary/ Officer designated by the Municipal Council/ Corporation of City of Panaji, ascertaining the engagement of applicant in the relevant trade (Annexure I).
  - e. Format of Certificate to be issued by Association of relevant trade for applicant belonging to Schedule A & B (Annexure I &II).
- 7. Applicant who belongs to **Schedule-C:** 
  - a. Copy of Badge
  - b. Copy of License
  - c. Registration or valid Permit issued by competent authority.
  - d. A verification report from Panchayat Secretary/ Officer designated by the Municipal Council/ Corporation of City of Panaji, ascertaining the engagement of applicant in the relevant trade (Annexure I &III).
- 8. Applicant who belongs to **Schedule-D**:
  - a. Copy of Badge
  - b. Copy of License
  - c. Registration or valid Permit issued by competent authority.
  - d. A verification report from Panchayat Secretary/ Officer designated by the Municipal Council/ Corporation of City of Panaji, ascertaining the engagement of applicant in the relevant trade (Annexure I).

# NOTE: Incomplete Application are liable for rejection and Applicant shall have no claims whatsoever

## ANNEXURE-I

### **VERIFICATION & RECOMMENDATION BY**

## THE OFFICE OF THE SECRETARY V.P./CHIEF OFFICER/COMMISSIONER OR OFFICER DESIGNATED BY COMMISSIONER CORPORATION CITY OF PANAJI

I, hereby Certify to the best of my knowledge and belief that the information given by the applicant in his/her application is verified by me and is the best of knowledge. The of true to my case Shri/Smt. is recommended for sanction of Financial Assistance under the scheme "COVID-19 relief to Marginalized/Unorganized Sector.

Name of Verifying Officer/Official: -----

Designation -----

Signature with date of Verifying Officer/Official

Office Seal

#### VERIFICATION

Format of Certificate to be issued by Association of relevant trade for	
applicant belonging to Schedule A & B	
I, Shri/ Smt. / Kum	
hereby certify that Shri/Smt / Kum	ລອ

hereby ce	ertify that	t Shri/ Smt	/ Kur	na	age
	years,	resident	of		is
registered	d with				

(Name	of	the	Association)	and	the	particulars/	information	given	in	the
applicat	tion	by h	im/ her are co	orrect						

I, further certify that Shri/ Smt./	Kum		
is engaged as	, for the last	_years; since	·

Signature of the President/ Secretary of the Association.

Name: \_\_\_\_\_

Designation:\_\_\_\_\_

Address: \_\_\_\_\_

Telephone:\_\_\_\_\_

Registered No. Of the Association:

Affix the Seal:

Place:

Date:

Annexure - III

## Format of Certificate for Schedule-C applicant:

## (To be issued by owner of the vehicle)

I,	Shri/Smt./Kum	hereby		
certify	that I am the registered owner of	Vehicle No		
which	is a	(Yellow Black Taxi/ Tourist Taxi/ Stage		
Carrier Bus/Mini Bus), having a Valid <b>Permit No.</b>				
and	Shri/Smt./Kum.	is		
emplo	yed as a	(Driver/Conductor) for this vehicle, having		
Valid	Driving License No.	(In case of Driver only) and		
Badge	e No (In case of	of Driver & Conductor).		

I say that, the contents of the foregoing paras are true and nothing is false.

(Signature)

# List of the Traditional Businesses and Occupations

	SCHEDULED-(A)				
S No.	<b>Traditional Business and Occupations</b>	Local designation as available			
01	Subsistence seasonal horticulture	Molekars			
02	Subsistence Floriculture	Fulkars			
03	Subsistence Fisheries	Ramponkars, Gabits, Pagi			
04	Pastoralism/herding cattle in pastures,	Gouly/Dhangars, Gorva rakhne			
	ghee, butter production				
05	Subsistence farmers	Shetkar/shetkari			
06	River alluvium/silt based farmer	Purani shetkar/purankar			
07	Fish gear maker	Thakar			
08	Riverine fisheries	Kinvakars			
09	Carpentry	Chari, Sutar, Mestri, Panchal			
10	Pottery	Kumbhar, Shet, Shetkar			
11	Bamboocraft	Traditional Dalit (SC) Occupation			
12	Grasswork (Utensils from grass fibers)	Tan Vinapi			
13	Bangle/Glass Work	Kankankars (Kankan)			
14	Coppersmiths (Cooper bronze, grass works )	Kansar, Shinde, Rende			
15	Goldsmiths and gold artisans	Sonar			
16	Feni distallation	Bhatti-kars			
17	Cobblers( shoe making, repairing )	Traditional occupation of SCs			
18	Broom Makers	Saani/Khutaro karapi			
19	Agriculture implements	Mest			
20	Oil Extraction	Ghane-Kar, Teli			
21	Laundry	Madval			
22	Ironsmiths	Lohar, Mest			
23	Bead, stone necklaces	Pidduk-kars, Vanjaris			
24	Wild honey extractors				
25	Tuber farmers	Kanga Kadpi Shetkar			
26	Local chilli farmers	Molekars with specialization in a single			
		crop of chillies			
27	Masons	Gavandy/Gounndy			
28	Painters	Chitari			
29	Garland makers, floral decorators	Fulari			
30	Local sweet meat makers	Khazekars			
31	Local gram sellers	chanekars			
32	Local Pyrotechnicians/fireworks	Foger, Fogeri			
	specialist				
33	Local bakers, Confectioners	Poder			
34	Salt producers	Mithkar, Agarkar			
35	Needlecraft, embroidery	Suit-sut shivan katapi			
36	Coconut plucking	Padeli			
37	Plantation worker	Bhageli			
38	Lime maker	Chune-kar			
39	Weaving	Vinkar			
40	Coconut toddy tapping	Reinder			

41	Beam Makers	Vanshekars
42	Tinner	Kalaikars
43	Tailors, dress, costume makers	Dorji, Shimpi
44	Barber	Mhalo
45	Fruit Pluckers (other than coconut)	Paddekars
46	Coconut dehusker	Olpi/Nall solpi
47	Coconut jaggery maker	Goddkar, Goodkann
48	Coconut harvestors	Cameri
49	Coconut husk rope(razu) maker	Razukar
50	Matted coconut leaves maker	Mollankar
51	Catering of local food	Randapi
52	Herbal Medicine Practitioner	Ghadi, Vaiz/ Vhakhadakann
53	Toy makers	Chitari
54	Midwife	Suin
55	Laterite stone dresser	Chiro Taspi
56	Idol maker, sculptor	Murtikar
57	Khazan bundh repairer	Bhomkar
58	Canoe builder	Vhodekar, Vode Karapi
59	Bone setter	Hadancho Voiz
60	Puffed rice maker	Chirmulyo, Fov Karapi/ Kandpi
61	Last rites performer	Kirwant, Anteshti Vidhi Karpi, Pedo
62	Tourist Guide	
63	Loader	Hamaal/ Bhaadel (female loaders)
64	MGNREGA workers who are active for	
	last 3 years	
65	Priest	Pujari
66	Theatre/ Tiatr Artist	Tiatrists
67	Musician	Vajantri
68	Kiosk Owner	Gaadekar
69	Housemaid	Gharantle kam karpi/Kamvali

#### **SCHEDULE** – (**B**)

- 1. Motorcycle Pilot
- 2. Auto Rickshaw Pilot

#### SCHEDULE – (C)

- 1. Stage Carriage Bus Driver, who does not own the vehicle
- 2. Stage Carriage Bus Conductor, who does not own the vehicle
- 3. Taxi Driver, who does not own the vehicle
- 4. Goods carrier Driver or Conductor, who does not own the vehicle

Maximum one applicant of a type will be allowed to apply against one vehicle.

#### SCHEDULE - (D)

- 5. Stage Carriage Bus/ Mini Bus Driver, who owns the vehicle
- 6. Stage Carriage Bus/ Mini Bus Conductor, who owns the vehicle
- 7. Taxi Driver, who owns the vehicle
- 8. Goods carrier Driver or Conductor who owns the vehicle

Maximum one applicant of a type will be allowed to apply against one vehicle.

#### PRE-RECEIPT

Received the sum of `.\_\_\_\_/- (Rupees five thousand only) from the Directorate of Social Welfare Panaji, under the scheme 'Covid-19 relief to Marginalized/Unorganized Sector'.

Affix Revenue Stamp

Signature

Name:\_\_\_\_\_

## **PRE-RECEIPT**

Received the sum of `.\_\_\_\_/- (Rupees five thousand only) from the Directorate of Social Welfare Panaji, under the scheme 'Covid-19 relief to Marginalized/Unorganized Sector'.

Signature

Name:\_\_\_\_\_